

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition for Special Leave to Appeal (C) No.8418/2018

BADRI PRASAD (DEAD) THR. LRS

Petitioner(s)

VERSUS

RAM AKCHHAIBER (DEAD) THR. LRS & ORS.

Respondent(s)

(IA No. 80965/2022 - ADDITION / DELETION / MODIFICATION PARTIES
IA No. 117323/2022 - APPLICATION FOR SUBSTITUTION
IA No. 117324/2022 - EXEMPTION FROM FILING O.T.
IA No. 80966/2022 - EXEMPTION FROM FILING O.T.)

Date : 30-10-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA
[IN CHAMBERS]

For Petitioner(s) Mr. Sushant Kumar Yadav, Adv.
Mr. Gaurav Lomes, Adv.
Mr. Prithvi Yadav, Adv.
Ms. Swapnil Singh, Adv.
Ms. Ananya Yadav, Adv.
Mr. Ankur Yadav, AOR

For Respondent(s) Mr. Fuzail Ahmad Ayyubi, AOR

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel appearing for the respondents have no objections to the IA No.80965/2022 for deletion of name of the legal heir No.15(iv) and IA No.117323/2022 to bring on record the legal heirs of deceased respondent no.10.

Accordingly, both the applications are allowed.

Cause title to be amended accordingly.

(KRITIKA TIWARI)
SENIOR PERSONAL ASSISTANT

(ANJU KAPOOR)
COURT MASTER (NSH)